

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Revision No. 378 of 2014**

Dhirendra Kumar @ Dhirendra Singh ... .. Petitioner

Versus

The State of Jharkhand and others ..... Opp. Parties

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**CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY**

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For the Petitioner : Mr. Arvind Kumar Singh, Advocate

For the Opp. Party : Mr. Shweta Singh, A.P.P.

Through Video Conferencing

**14/14.09.2020**

1. Learned counsel for the petitioner is present.
2. Learned counsel for the opposite party has submitted that she has not yet received the case diary and the case diary which she will receive by tomorrow and on that counter affidavit will be prepared and for that she prays for two weeks time.
3. Time, as prayed, for, is allowed.
4. Post this case on 29.09.2020.

**(Anubha Rawat Choudhary, J.)**

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